

### Regularisation/confirmation of electricians in ESI Hospitals

2058. SHRI T. S. NEGI: Will the Minister of LABOUR be pleased to refer to reply given to Unstarred Question No. 7787 answered on 14 April, 1982 regarding regularisation/confirmation of Electricians in E.S.I. hospitals and state:

(a) whether the information in the matter has been collected; if so, the details thereof; and

(b) whether a decision has since been taken in respect of reply to part (e) of that question, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) The Employees' State Insurance Corporation have reported that the maintenance of electric installation in the ESI Hospital has been entrusted to the CPWD and they do not employ any regular staff of their own for this purpose. However, in order to meet emergent needs in operation theatre and elsewhere, the Corporation has been employing electricians on daily wages basis.

(b) Not yet, Sir.

### Meeting of the Committee on Communal and Caste Harmony of National Integration Council

2059. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a meeting of the Committee on Communal and Cast Harmony of the National Integration Council was held recently;

(b) if so, full details thereof and decision taken therein; and

(c) the suggestions made by the Committee and the steps proposed to be taken by the Council and Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) Yes, Sir.

(b) and (c). The Committee considered the question of formulation of a draft code of ethics for political parties. As the discussions were inconclusive it was decided that this issue would be further considered by the Committee at its next meeting.

### Report of Jail Reforms Committee

2060. SHRI T. B. SHAMANNA:

SHRI RAM VILAS PASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Committee appointed for Jail Reforms has finalised its report; and

(b) if not, when will the report be finalised and its recommendations given effect to?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ((SHRI NIHAR RANJAN LASKAR):

(a) No, Sir.

(b) The report of the Committee on Jail Reforms is expected to be finalised by December 31, 1982 and the recommendations will be examined thereafter.

हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड की ओर कर्मचारी राज्य बीमा योजना की बकाया राशि

2061. श्री निहाल सिंह : क्या श्रम मंत्री हिन्दुस्तान पेट्रोलियम निगम लिमिटेड के विरुद्ध कर्मचारी राज्य बीमा योजना की बकाया राशि के बारे में 1 अप्रैल, 1981 के अतारांकित प्रश्न संख्या 5857 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :